



PRESIDENCY UNIVERSITY

Private University Estd. in Karnataka State by Act No. 41 of 2013

SCHOOL OF LAW

PRESIDENCY UNIVERSITY



PRO BONO CLUB

★ BANGALORE ★



Hon'ble Justice Shri L. Narayana Swamy

Former Chief Justice of Himachal Pradesh
High Court

Former Judge of Karnataka High Court

PRO BONO CLUB'S CONVENTUS 1.0.

Thursday | 22nd December | 2022

10.00 am - 04:30. pm

REGISTER NOW FOR



THE PARLIAMENTARY DEBATE

STREET PLAY COMPETITION



Ms. Sneha Sharma

Program Manager,
Department of Justice





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PRESIDENCY GROUP
OVER
40
YEARS
OF ACADEMIC
WISDOM

ABOUT PRESIDENCY

Presidency Group of Institutions (PGI), along with the University, constitutes eight schools and two colleges. Presidency Group of Institutions was bestowed with the "Most Promising Institute in South India" award at the British South India Council of Commerce and Business Meet, 2014. We, at Presidency, believe that excellence is not limited to only academics, but it is also about inculcating values that prepare your child to lead a meaningful life. We believe in nurturing talent and skills in each individual and we aim to transform our students to become successful professionals and responsible citizens. Our commitment is towards shaping the lives of our students through scholarly exposure, pedagogy and learning and to make them future ready for the world at large.



ABOUT THE **SCHOOL OF LAW**



The Integrated 5-year Bachelor Degree Program in Law has transformed the quality of legal education. It was conceived with an objective to bring legal education as a complete professional course and provide the opportunity for a fresh 10+2 pass-out student to make an immediate career choice. The interdependence between social sciences and law hardly needs to be articulated. With the rapid growth of the Indian economy and global business footprint, integration of management sciences, economics and commerce with legal education becomes a necessity to ensure qualified and skilled graduates to cater to diverse opportunities in the legal profession. A law graduate is faced with a variety of career options. Judicial Services is well known and the traditional career path. A flourishing legal industry is growing in lockstep with India's economic growth creating extraordinary opportunities for lawyers and law firms. National and Multinational Corporations offer diverse career opportunities in legal services and departments, covering areas like International Trade and Commerce, Intellectual Property Rights, Global Mobility and International Laws. The emergence of LPO (Legal Process Outsourcing) opens up career opportunities in several specialized legal services, particularly in Legal Research.





ABOUT THE PRO BONO CLUB

Embarking on “last mile delivery” vision under Digital India, Department of Justice (DoJ) has been devising and integrating many approaches to bring about systemic reforms under justice sector and to establish a pan-India framework for dispensation of Pro Bono Legal Services across the country. Acknowledging this, in April, 2017, the DoJ launched Nyaya Bandhu (Pro Bono Legal Services) Programme to undertake a digital drive to connect practicing advocates interested in pro bono work with eligible marginalized and vulnerable beneficiaries via mobile technology, after due scrutiny. Therefore, to cater to the law students and to instill in their young minds a responsibility to the community, so that many could continue to offer pro bono services even after completion of graduation, in June, 2020, sub module on Pro Bono Club Scheme (PB Club) was designed with an aim to strengthen the existing pro bono programme, by integrating law schools and students within its fold. Three mandatory criteria were outlined in the release of grant to the law schools who acquiesced to be part of the PB Club. Registration of law schools on the online dashboard created for the purpose. The submission of proposal with an activity plan and budget breakup and satisfactory acceptance by the DoJ of the proposal. The Pro Bono Club of Presidency University, Bangalore aims to improve efficiency and quality of Pro Bono Legal Services by providing assistance to pro bono advocates through law students to fulfill the afore mentioned objective towards to community by understanding and practicing pro bono legal services for the unassisted and disadvantaged persons in the societies. The Student Committee, under the guidance of the Faculty-in-Charge would manage the administrative and financial functions of the club.





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THE PRO BONO'S CONVENTUS 1.0.

The Pro Bono Club of Presidency University is hosting a regional meeting to discuss the value of pro bono work and the reasons why other law schools should join the excellent initiative launched by the Ministry of Law and Justice, Government of India. The meeting will be addressed by Hon'ble Justice Shri L. Narayana Swamy & Ms. Sneha Sharma.

22
Dec



STREET PLAY
COMPETITION



THE PARLIAMENTARY
DEBATE



Presidency University
Rajanakunte, Yelahanka,
Bengaluru, Karnataka
560064



22 DEC
2022

Rules & Regulations of the Event

GENERAL

- The first edition of 'Conventus' will be organized by the Pro Bono Club, School of Law, Presidency University, Bangalore on 22nd December 2022 and will be held on-campus (Presidency University, Itgalpura Rajanakunte, Yelahanka, Bengaluru, Karnataka 560064) from 09:30 AM to 4:45 PM.
- DRESS CODE: The participants shall strictly adhere to Formal/Indian attire in the entire duration of event.
- LANGUAGE: The participants shall use only English language for official communication and oral submissions during the competition.
- No transportation shall be provided to the participants.
- Students have to compulsorily carry their College ID. Without the same, the entry shall not be permitted inside the campus.
- Participants must report to the venue of their event 10 minutes prior to the event.
- The following items are prohibited: alcohol, lighters, cigarettes, vapes, hookah, e-cigarette, weed, drugs, flammable objects, perfumes, deodorants, condoms, contraceptives, liquids, helmets, medicines, edibles, cosmetics, sharp objects or weapons such as pocket knives, razors and so on. Items once confiscated will not be returned.



Rules & Regulations of the Event

- Anyone found under the influence of any intoxications shall be immediately removed from the campus.
- Any form of vulgar behavior, indiscipline and malpractice will lead to disqualification and subject to strict disciplinary action.
- In case, any event has reached the maximum number of participants, it is up to the discretion of the Organizing Committee to close the registrations for the event at any given point of time.

REGISTRATION

- The registration process will be done via Google Forms. Students are advised to fill in registration form with the exact details. Non-compliance to the same shall lead to non-registration of the participant.
- Registration fees once paid is non-refundable and the same has to be attached while filling up the registration form.





Rules & Regulations of the Event

- The registration fee for the event will be Rs100/-. The link for the payment for the same shall be forwarded later, in case of any change, participants shall be communicated on the provided email id.
- The registration will be confirmed upon the payment of the registration amount. Transaction of which will be made through online portal. And for the same, a payment link will be provided.
- The registration will close on 21st December 2022, 11:59 PM.
- The eligibility for registration is open to all students pursuing Undergraduate and Post-graduate from any UGC affiliated colleges.
- There shall be no restriction on the number of registrations. Multiple entries from a single Institute/University is permitted.
- The Participants are requested to be present at the University Premises, latest by 9:30 Am.



Rules & Regulations of the Event

CLARIFICATIONS

- Clarifications can be sought through the official email pusolpbc@gmail.com with the subject as Conventus 1.0 - Registration (for registration queries) and Conventus 1.0-Event (for event queries).

MISCELLANEOUS RULES

- All the participants shall be bound to follow the code of conduct and rules laid down by the Pro Bono Club, Presidency University.
- Any behavior of indiscipline with the judge, staff or the student volunteer shall be dealt with strict action.
- The Organizing Committee reserves the right to amend, modify or repeal any of the rules, if so required and as they deem appropriate. Participants shall receive adequate amount of notice of any/all such amendments or modifications to the rules.
- Non-adherence and non-compliance to any rules mentioned by the Organizing Committee, thereby resulting in its contempt, shall result in strict disciplinary action against the participant.



THE PARLIAMENTARY DEBATE

Rules & Regulations of the Event

PREPARATION

- Members are permitted to use printed (books, journals, newspapers, and other similar materials) or written materials during the preparation and in the debate. The use of electronic equipment is permitted during the preparation but not during the debate.
- If violation of any of the rules is believed to have been committed by a team or one of its members, the Organizing Committee shall use its discretion, upon its initiative or complaint from another team or assessor may impose a penalty or disqualify the team.
- It is the duty of the time keeper or of a panelist or the Chair (in the absence of the time keeper) to take an account of the time and to make the participants notice of the same.
- The timing of each speech starts at the moment the speaker begins to speak.
- All the rebuttals will be answered and asked during the reply speech only.
- The themes can vary from topics such as gender neutrality, reservation, etc. from the wide spectrum. Furthermore, the Organizing Committee will be allotting the topic at a later stage.
- There will be individual participation.

FORMAT

- The Teams will be given 20-30 minutes of preparation time from the announcement of the topic.
- The Teams should arrive at their debate within 5 Minutes of the scheduled starting time.



THE PARLIAMENTARY DEBATE

Rules & Regulations of the Event

MISCELLANEOUS RULES

- The dress code for the debate is Western or Indian formals.
- In case of conflict, the decision of the Organizing Committee will be final and binding. The use of profanity or inciting communal hatred will lead to instant disqualification.
- Organizing Committee reserves the right to amend, modify or repeal any of the rules, if so required, as it deems necessary.
- Participants shall receive adequate notice of any/all such changes or modifications to the rules.



PRIZES

- Best Motion- ₹ 2000/-
- Best Speaker for the Motion- ₹ 3000/-
- Best Speaker against the Motion- ₹ 3000/-



STREET PLAY COMPETITION

Rules & Regulations of the Event

GENERAL

- The Team should consist of, at least, four members.
- Maximum duration of the play should be 10 minutes.
- Multiple entries from a single institution are allowed.
- The language of the performance should be in English.
- The Teams should bring their own costumes and other apparel goods with them.
- The decision of the judges will be final and binding.
- In case of any discrepancies and irregularities, the Organizing Committee will have the authority to cancel the candidature of the team.
- The Organizing Committee will not be providing any instruments for the purpose of the Street Play Competition. Any requirement for the same will have to be necessitated by the teams, themselves. The event will be conducted in an open space.
- The theme for the Street Play is "LEGAL AWARENESS." The participating team can choose any topic in conformity with the topic.



STREET PLAY COMPETITION

JUDGING CRITERIA

- The successful portrayal of the theme.
- The acting part of the performance (Dialogue delivery, expressions and body language, coordination between the members).

PRIZES

- Best Team: ₹ 4000/-
- Most Creative Idea: ₹ 2000/-

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ADVISORY COMMITTEE

CHIEF PATRON

DR. D. SUBHAKAR (VICE CHANCELLOR)

PATRON

DR. D. SUBHAKAR (VICE CHANCELLOR)

DR. MUDDU VINAY (PRO VICE CHANCELLOR)

EVENT PATRON

DR. SANDEEP S DESAI (DEAN, SCHOOL OF LAW)

CONVENOR

MS. SAKSHI PANDEY (ASST. PROFESSOR, SCHOOL OF LAW)

STUDENT CONVENOR

SANCHITH SHETTY (SCHOOL OF LAW)

STUDENT COMMITTEE

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REGISTRATION



REGISTER NOW



pusolpbc@gmail.com

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[@pusolpbc](https://www.instagram.com/pusolpbc)

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